

RAJASTHAN HIGH COURT

STANDING ORDER

No. S.O/13/2017

Dated 03-06-2017

It is observed that personal details of parties such as PAN Number, Aadhar Number, Driving Licence Number, Mobile Number etc. are incorporated in cause title of orders and judgments which is not found to be proper.

Above personal details are not meant to be incorporated in the cause title of judgments and orders, therefore, it is enjoined upon all the Private Secretaries, Sr. P.A., PA, JrPA and Judgment writers to check all the templates while writing the judgment or orders and to ensure that no personal details like PAN Number, Aadhar Number, Driving Licence Number, Mobile Number etc. are incorporated in the cause title of order or judgment.

It is clarified that for convenience of Court Staff, computer programme of party details is being modified on priority and in near future only necessary party details would be shown in templates.

By Order

21-2/6/17
Registrar General

No. I/A(111)(9)/2012/1306

Dated 03.06.2017

Copy forwarded to the following for information and necessary action:

1. Registrar cum PPS to Hon'ble The Chief Justice, Rajasthan High Court, Jodhpur
2. P.S. to All Hon'ble Judges at Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
3. Registrar (Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
4. Registrar (Vigilance)/(Rules)/(Exam)/(Writs)/(Class.), Registrar cum CPC & OSD (F&I), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
5. Deputy Registrar (Judicial), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
6. All Senior Deputy Registrars/Deputy Registrars/Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
7. All the P.S./Sr.P.A./P.A./Jr.P.A./Judgment Writers, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for compliance.
8. NIC Coordinator, Computer Cell, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for compliance.
9. Personal File

21-2/6/17
Registrar General